

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

No.M.A.435/2005

Arising out of

O.A.694/1997

Date of order : 12.8.2005

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman  
Hon'ble Mr. N.D. Dayal , Administrative Member

UNION OF INDIA & ORS.  
(N.S.S.O.)  
VS.  
NIRMAL KR. PODDAR & ORS.

For the applicants : Mr. M.S. Banerjee, counsel  
For the opposite party : Mr. B.C. Sinha, counsel

ORDER

Per Justice B. Panigrahi, V.C.

This M.A. has been filed by the respondents of the O.A. for extension of time to implement the order of this Tribunal. Time to implement the order of this Tribunal is hereby extended up to 15<sup>th</sup> November,2005. The order of the Tribunal be implemented in the meantime. No further time will be granted for the purpose. No order as to cost.

MEMBER(A)

VICE-CHAIRMAN